

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH (SMC), BENGALURU**

**BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT**

ITA Nos.119 & 120/Bang/2019  
(Assessment year: 2006-07)

Smt. Padma K Bhat,  
No.40/1, Nagadevahanalli,  
Jnanabharthi Post,  
Bengaluru-560 056. ... Appellant  
*PAN:ABXPB 1756 C*

Vs.

Assistant Commissioner of Income-tax.  
Circle 1(1),  
Bengaluru. ... Respondent

Appellant by : Shri Venkatesh Kumar, Advocate.  
Respondent by : Shri Ganesh R Ghale, Standing Counsel  
for Dept.

Date of hearing: 25/07/2019  
Date of pronouncement: 26/07/2019

**O R D E R**

These are appeals filed by the assessee against two orders both dated 20/3/2017 by the CIT(A), Bengaluru-3, Bengaluru, in relation to assessment years 2006-07 and 2007-08.

2. At the time of hearing, learned counsel for assessee prayed for permission to withdraw these appeals. The memo filed in this regard reads as follows:

“The Hon’ble Members of Tribunal may permit to withdraw th appeal which is pending before your Honour on the ground of withdrawal without going into merits. In such circumstances, appellant may be permitted with liberty to file an appeal against the order of ITAT, Bangalore, vide ITA Nos.2338 & 2339/Bang/2018 for the A.Y. 2006-07 & 2007-08 before the Hon’ble High Court of Karnataka.

Your Honour is therefore requested to kind enough to consider the prayer and pass necessary order granting withdrawl of the appeal.”

The request for withdrawal of the appeals is accepted but the request for liberty to file appeal against some other order of the Tribunal in Assessee's case cannot be subject matter of this appeal. Hence, prayer to this extent is not accepted.

3. In the result, both the appeals are dismissed as withdrawn.

*Order pronounced in the open court on 26<sup>th</sup> July, 2019.*

Sd/-  
**(N.V. VASUDEVAN)**  
**VICE PRESIDENT**

Place : Bengaluru  
Dated : 26/07/2019  
*srinivasulu, sps*

**Copy to :**

- 1 Appellant
- 2 Respondent
- 3 CIT(A)-
- 4 CIT
- 5 DR, ITAT, Bangalore.
- 6 Guard file

By order

Assistant Registrar  
Income-tax Appellate Tribunal  
Bangalore